

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:320
ANSWERED ON:18.07.2017
Coastal Security Plans
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various coastal States have submitted their Coastal Security Plans for approval of the Government;
- (b) if so, the details of the plans approved by the Government so far, for each coastal State;
- (c) the reasons for delay in the approval of Plans of the remaining States; and
- (d) the time by which the decision on the pending plans of the remaining States is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJUJU)

(a) to (d) : Government of India is implementing the Coastal Security Scheme (Phase-II) with effect from 01.04.2011 to 31.03.2020, based on the consultation of coastal States/Union Territories. The details of items sanctioned under the Coastal Security Scheme (Phase-II) are at Annexure.
